

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 6813/2020

(Arising out of impugned final judgment and order dated 23-12-2020 in ABLAPL No. 14533/2020 passed by the High Court of Orissa at Cuttack)

TAPAS RANJAN PANDA

Petitioner(s)

VERSUS

THE STATE OF ODISHA

Respondent(s)

([MM---25.08.2021---8/801])

Date : 13-09-2021 This petition was called on for hearing by way of mentioning today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Petitioner(s) Ms. Deepanwita Priyanka, AOR

For Respondent(s) Mr. Mukul Kumar, AOR

Mr. Shovan Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 21.09.2021 at 3:30 PM before the Bench of Her Ladyship (Hon'ble Ms. Justice Indira Banerjee) and Hon'ble Mr. Justice V. Ramasubramanian.

(MANISH ISSRANI)
COURT MASTER (SH)(MATHEW ABRAHAM)
COURT MASTER (NSH)